

will be nominated by the Indian side and he will continue for six years from the commencement of production of sugar. He will be responsible for day to day operation of the factories and the farms and would have adequate powers. The Indian side will also arrange the training of Ugandan citizens for manning the various posts in the factories and in the farms.

12 NOON

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Commerce: —

- (i) Notification S.O. No. 3532, dated the 3rd October, 1964, publishing the Cotton Textiles (Control) (Second Amendment) Order, 1964.
- (ii) Notification S.O. No. 3667, dated the 19th October, 1964, publishing the Cotton Textiles (Control) Third Amendment Order, 1964.
- (iii) Notification S.O. No. 3733, dated the 23rd October, 1964, publishing the Cotton Textiles (Control) Fifth Amendment Order, 1964.

[Placed in Library. See No. LT-3342/64 for (i) and No. LT-3381/64, for (ii) and (iii).]

REPORT (SEPTEMBER, 1964) OF THE INDIAN PRODUCTIVITY TEAMS

THE MINISTER OF HEAVY ENGINEERING AND INDUSTRY IN THE MINISTRY OF INDUSTRY AND SUP-

PLY (SHRI T. N. SINGH): Sir, I beg to lay on the Table a copy each of the following Reports: —

- (i) Report (September, 1964) of the Indian Productivity Team on Materials Handling in West Germany, Britain and U.S.A.
- (ii) Report (September, 1964) of the Indian Productivity Team on Techniques of International Trade in West Germany, U.S.A. and Japan.

[Placed in Library. See No. LT-3477/64 for (i) and No. LT-3476/64 for (ii).]

REPORT (1963-64) ON THE ACTIVITIES OF THE CENTRAL SILK BOARD AND SERVICE STATIONS

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAM NATH): Sir, on behalf of Shri S. V. Ramaswamy, I beg to lay on the Table a copy of the brief Report on the activities of the Central Silk Board and Service Stations for the year 1963-64. [Placed in Library. See No. LT-3475/64.]

ANNUAL REPORT AND STATEMENT OF ACCOUNTS (1962-63) OF THE ORISSA ROAD TRANSPORT COMPANY LIMITED AND OTHER RELATED PAPERS

SHRI SHAM NATH: Sir, I also beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each of the following papers: —

- (i) Twelfth Annual Report and Statement of Accounts of the Orissa Road Transport Company Limited, Berhampur, Orissa, for the year 1962-63, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government of the working of the Company.

[Placed in Library. See No. LT-3384/64].